

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 202
IA (CA) No. 18/JPR/2024
IA (CA) No. 30/JPR/2024
CP No. 07/241-242/JPR/2024
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Jagdish Tambi and Ors.

...Petitioners

Versus

M/s Ksheer Sagar Developers Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner	:	Mohit Khandelwal, Adv.
For the Respondent	:	Rishabh Khandelwal, Adv. Amol Vyas, Adv. Pooja Singh, JTA

ORDER

IA (CA) No. 18/JPR/2024

Heard Mr. Mohit Khandelwal, Adv. appearing on behalf of the Applicant. Mr. Rishabh Khandelwal, Adv. appearing on behalf of R-2, 3, 4 & 6. Reply has been filed on behalf of R-2. Learned counsel for the R-2 submits that reply filed by R-2 be considered reply filed by R- 4 & 6. Mr. Amol Vyas, Adv. appearing on behalf of R-5, seeks time to file reply. Ms. Pooja Singh, JTA for RoC, Jaipur (R-7). There is no representation on behalf of the remaining respondents.

It is prayed by the learned counsel for the Applicant that the Video Recording of the proceedings of AOGM dated 01.03.2024 be called before this

Sdr

Sdr

Tribunal. In this regard, the Respondents are directed to bring the Video Recording of the AOGM dated 01.03.2024 in a sealed cover before the next date of hearing. List the IA on 01.08.2024.

CP No. 07/241-242/JPR/2024

Heard Mr. Mohit Khandelwal, Adv. appearing on behalf of the Petitioner. Mr. Rishabh Khandelwal, Adv. appearing on behalf of R-2, 3, 4 & 6. Reply has been filed on behalf of R-2. Learned counsel for the Respondent seeks time to file reply on behalf of R-3, 4 & 6. Mr. Amol Vyas, Adv. appearing on behalf of R-5, seeks time to file reply. Ms. Pooja Singh, JTA for RoC, Jaipur (R-7). Reply, if any, may be filed within two weeks with an advance copy to the opposite counsel. List the matter along with all pending IAs on 01.08.2024.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

June 11, 2024